

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:5721
ANSWERED ON:30.04.2003
USE OF BANNED DRUGS BY ATHLETES
MANJAY LAL;PUTTASWAMY GOWDA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether many top Indian athletes tested positive for banned drugs during the National Games held in Hyderabad last year;
- (b) if so, the details thereof;
- (c) whether these Athletes were allowed to participate in the National Games though they tested positive of banned drugs;
- (d) if so, the reasons therefor; and
- (e) the action taken against the said athletes and the officials who allowed them to participate in the National Games ?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI VIKRAM VERMA)

- (a) & (b): Out of 464 samples tested of athletes who took part in the National Games at Hyderabad, 22 athletes tested positive for banned drugs.
- (c) & (d): The Indian Olympic Association allots the National Games to a State Olympic Association in consultation with the concerned State Government. The respective State Olympics Associations send their teams for participation in these Games. Since the dope test reports were received after the Games, these athletes had participated in the Games.
- (e) These reports are based on `A` sample test. An athlete can only be punished if proven guilty after a proper inquiry is conducted and giving him/her a chance to defend his/her case.